GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3787 TO BE ANSWERED ON 24.03.2025

ESIC DISPENSARY IN NAGAUR

†3787. SHRI HANUMAN BENIWAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has received any proposal to approve a dispensary of 3 doctors for Employees State Insurance Corporation (ESIC) in Nagaur, if so, the details thereof;
- (b)whether the Government proposes to approve such a dispensary/aushadhalaya, if so, the details thereof;
- (c)whether the Government proposes to approve a branch office and dispensary of ESIC at Deedwana headquarters in Deedwana-Kuchaman district of Nagaur Lok Sabha Constituency; and
- (d)if so, the details thereof along with the Government's action plan regarding the same?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): Employees State Insurance Corporation (ESIC) accords approval for opening of new dispensaries with the consent of the respective State Governments as the operation and management of dispensaries is done by the concerned State Government as per the provision of Section 58 of the Employees State Insurance Act 1948. The proposal, received in May 2022, to open ESI dispensary at Nagaur was sent to State Government of Rajasthan for consent.

At present, there is no proposal to open Branch office or Dispensary cum Branch office (DCBO) at Deedwana Headquarters in Deedwana - Kuchaman district of Nagaur Lok Sabha Constituency.
